

Shri R. Ramanathan Chettiar: What steps are Government taking for the utilisation of waters that fall waste in the Arabian Sea?

Mr. Deputy-Speaker: That is a great jump from one place to another.

Shri C. E. Pattabhi Raman: Will the Government of India evolve an all-India policy with regard to the rivers like Kallar and Periyar?

Shri S. N. Mishra: In fact, the Zonal Council has been seized of such problems and if there is some result out of their deliberations, it would certainly be helpful.

Shri N. R. Munsamy: May I know whether in the recent Zonal Council meeting the Chief Ministers of Madras and of Kerala have jointly proposed a certain scheme for utilisation of this particular river instead of allowing the waters to waste?

Shri S. N. Mishra: To my knowledge this scheme was not taken up specifically in the Zonal Council. But some similar schemes and similar problems were, of course, taken up; and, therefore, I replied to the previous supplementary question that if there is some result out of it that will be considered.

International Atomic Energy Agency

*956. **Shri Kasliwal:** Will the Prime Minister be pleased to state whether after the creation of the International Atomic Energy Agency any countries have offered to deposit 'special fissionable material' with the Agency?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Yes. The Union of Soviet Socialist Republics, the United Kingdom and the United States of America have agreed to place at the disposal of the Agency 50, 20 and 5,000 kilograms respectively of Uranium 235. In addition, the United States of America has offered to make available a further amount of nuclear material that will equal in quantity the total of all amounts of such materials made simi-

larly available by all other Members of the Agency up to other Members of the Agency by 1 July 1, 1960.

WRITTEN ANSWERS TO QUESTIONS

Non-Nationalisation of Industries

*937. **Shri Nagi Reddy:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government has decided on the question of non-nationalisation of industries during the coming five years; and

(b) if so, when the decision has been taken?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). The Government's Industrial Policy is set out in the Industrial Policy Resolution of the 30th April 1956.

Indian Pepper

*941. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that continental consumers of Indian pepper do not require pepper of the high quality sent from India; and

(b) if so, the steps taken, if any, by Government to find out new markets of high quality Indian pepper?

The Minister of Commerce (Shri Kanungo): (a) and (b). Although there is a known preference for comparatively cheaper varieties the export of pepper to some of the continental countries has increased recently. The Export Promotion Council is endeavouring to promote exports and the State Trading Corporation are making efforts to introduce Indian pepper into new markets.

Export of Finished Iron and Steel Articles

*949. **Pandit D. N. Tiwary:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether there has been any increase in the export of finished iron